

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
**FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**  
**ABSTRACT**

**VACATIONS** – Summer Vacation 2015 i.e. from 04.05.2015 to 29.05.2015 – Appointment of Vacation Civil Judges for the Districts in the State of Telangana and the State of Andhra Pradesh – **NOTIFIED.**

**ROC.NO.2502/2015-B.SPL.,**

**NOTIFICATION NO. 764 -B.SPL.,**

**DATED:28.04.2015**

**READ**

In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh is hereby appoints officers mentioned in Column No.4 as Vacation Civil Judges for the respective Civil Courts of the Districts in Column No.2 for the period mentioned below during the Summer Vacation 2015

**I TERM - 04.05.2015 to 16.05.2015**  
**II TERM - 17.05.2015 to 29.05.2015**

<b>SL. NO.</b>	<b>NAME OF THE DISTRICT</b>	<b>PERIOD</b>	<b>DESIGNATION OF THE OFFICER</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>
<b>1.</b>	<b>ADILABAD</b>	<b>I</b>	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
		<b>II</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
<b>2.</b>	<b>ANANTAPUR</b>	<b>I</b>	Special Judge for trial of cases under SCs & STs (POA) Act, Anantapur.
		<b>II</b>	I Addl. District and Sessions Judge, Anantapur.
<b>3.</b>	<b>CHITTOOR</b>	<b>I</b>	VIII Addl. District and Sessions Judge, Chittoor
		<b>II</b>	X Addl. District and Sessions Judge, Tirupati.
<b>4.</b>	<b>EAST GODAVARI</b>	<b>I</b>	V Addl. District and Sessions Judge, Rajahmundry.
		<b>II</b>	VI Addl. District and Sessions Judge, Kakinada, East Godavari District.
<b>5.</b>	<b>GUNTUR</b>	<b>I</b>	IV Addl. District and Sessions Judge, Guntur
		<b>II</b>	II Addl. District and Sessions Judge, Guntur.
<b>6.</b>	<b>HYDERABAD</b>	<b>I</b>	III Addl. Chief Judge, City Civil Court, Hyderabad.
		<b>II</b>	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.

7.	<b>KADAPA</b>	<b>I</b>	I Addl. District and Sessions Judge, Kadapa.
		<b>II</b>	IV Addl. District and Sessions Judge, Kadapa.
8.	<b>KARIMNAGAR</b>	<b>I</b>	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.
		<b>II</b>	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.
9.	<b>KHAMMAM</b>	<b>I</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Khammam.
		<b>II</b>	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
10.	<b>KRISHNA</b>	<b>I</b>	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
		<b>II</b>	VII Addl. District and Sessions Judge, Vijayawada.
11.	<b>KURNOOL</b>	<b>I</b>	III Addl. District and Sessions Judge, Kurnool at Nandyal.
		<b>II</b>	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.
12.	<b>MAHABUBNAGAR</b>	<b>I</b>	Judge, Family Court,-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
		<b>II</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
13.	<b>MEDAK</b>	<b>I</b>	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy.
		<b>II</b>	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.
14.	<b>NALGONDA</b>	<b>I</b>	I Addl. District and Sessions Judge, Nalgonda.
		<b>II</b>	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.

15.	<b>NELLORE</b>	<b>I</b>	III Addl. District and Sessions Judge, Nellore.
		<b>II</b>	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
16.	<b>NIZAMABAD</b>	<b>I</b>	I Addl. District and Sessions Judge, Nizamabad.
		<b>II</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
17.	<b>PRAKASAM</b>	<b>I</b>	Special Judge for trial of offences under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole.
		<b>II</b>	I Addl. District and Sessions Judge, Ongole.
18.	<b>RANGAREDDY</b>	<b>I</b>	XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
		<b>II</b>	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District.
19.	<b>SRIKAKULAM</b>	<b>I</b>	I Addl. District and Sessions Judge, Srikakulam.
		<b>II</b>	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
20	<b>VISAKHAPATNAM</b>	<b>I</b>	II Addl. District and Sessions Judge, Visakhapatnam.
		<b>II</b>	IV Addl. District and Sessions Judge, Visakhapatnam.
21.	<b>VIZIANAGARAM</b>	<b>I</b>	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.
		<b>II</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Vizianagaram.
22.	<b>WARANGAL</b>	<b>I</b>	Chariman, LRAT-cum-II Addl. District and Sessions Judge, Warangal.
		<b>II</b>	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.

23.	WEST GODAVARI	I	Addl. District and Sessions Judge, Kovvur, West Godavari District.
		II	I Addl. District and Sessions Judge, Eluru, West Godavari District.

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated outside the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

**NOTE:1.** The orders are placed in the High Court's Web Site <http://hc.tap.nic.in>, and the copy downloaded from the website is valid for taking further action.

2. All the Prl. District and Sessions Judge are requested to download the said Proceedings from the internet and to communicate the same among the officers working in their Unit.

*S. Jagannathan*  
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Chief Judge, City Small Causes Court, Hyderabad.
3. **THE DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
4. The Secretary to Government of Telangana, Law (L.A. & J - SC.F) Department, Hyderabad.
5. The Secretary to Government of Andhra Pradesh, Law (L.A. & J - SC.F) Department, Hyderabad.